

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**I. A. No. 2340 of 2019 in
Company Appeal (AT) No. 65 of 2019**

IN THE MATTER OF:

C. Valli Narayan

...Appellant

Vs

C. Krishniah Chetty & Sons Pvt. Ltd. & Ors.

... Respondents

Present:

Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Mohit Chadha, Ms. Vaishnavi Rao, Mr. Kshitij Parashar and Ms. Aakanksha Kaul, Advocates.

Respondents: Mr. Navkesh Batra and Mr. Sandeep Narain, Advocates for R-2 to R-7.

O R D E R

01.08.2019: Due to paucity of time the appeal could not be taken up for hearing today.

Post the appeal 'for hearing' on **16th & 17th September, 2019.**

Mr. Navkesh Batra, learned counsel for Respondent No. 2 to 7 undertakes not to hold the Board Meeting or General Meeting till next date of hearing. I.A. No. 2340 of 2019 stands disposed of.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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